

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 59 OF 2015**

**&**

**IA NOS. 354 OF 2015 AND 274 OF 2016**

**Dated: 18<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**IL & FS Tamil Nadu Power Co. Ltd.**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Ms. Shikha Ohri  
Mr. Nimesh Kumar Jha  
Mr. Saahil Kaul

Counsel for the Respondent(s) : Mr. Divyanshu Rai for  
Mr. Nikhil Nayyar for R.1  
Ms. Suparna Srivastava for R.2  
Mr. S. Vallinayagam for R.3

**ORDER**

**IA NO. 354 OF 2015**

***(Appl. for condonation of delay in filing rejoinder)***

Delay in filing rejoinder is condoned and rejoinder is taken on record.  
Application is disposed of.

**APPEAL NO. 59 OF 2015**

As agreed by learned counsel for the parties, list the matter for further  
hearing on **06.02.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*